Suppl-1 List Sr. No.2

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 38/2020

Raksha Devi ...Applicant(s)

Through: - Mr. O.P Thakur, Advocate with Mr. R.K.S.Thakur, Advocate.

v/s

Union Territory of J&K

...Non-applicant(s)

Through: - Mr. Jamrodh Singh, GA

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Adjourned at the request of learned counsel for the applicant. List on 11.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 03.06.2020 Pawan Chopra